

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 20th August, 2011

NO.HC.VII- 249/2011/ 6785 /A. Shri Robin Phukan, Additional District and Sessions Judge, Cachar, Silchar is attached to the Principal Seat of the Gauhati High Court, Guwahati as Officer On Special Duty with effect from 31st August, 2011.

By Order,
Sd/- P.K. Saikia,
REGISTRAR GENERAL

Memo No. HC.VII-249/2011/ 6786 – 6808 /A.

Dated 20.08.2011

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Accountant General, Assam, Maidamgaon, Beltola, Guwahati for information
3. The District and Sessions Judge, _____
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, Kamrup, Guwahati/ Cachar, Silchar
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member- Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar
13. Shri Robin Phukan, Additional District and Sessions Judge, Cachar, Silchar. He is requested to join his new assignment on 31.08.2011
14. The Joint Registrar(Admn.-I)-cum-Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
15. The Chief Judicial Magistrate, _____
16. The Deputy Registrar (_____), Gauhati High Court, Guwahati
17. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
18. The Superintendent (_____), Gauhati High Court, Guwahati
19. The System Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
20. The Secretary, NEJOTI, Guwahati
21. The Judicial Magistrate, Hajo/ Tihu
22. The C.A. to Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial), Gauhati High Court, Guwahati
23. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

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REGISTRAR GENERAL

20/8/2011